

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00253/2014

Date of decision: 22.03.2021

**CORAM**

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)  
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)**

Prem son of Shri Sua Ram, aged about 61 years, resident of Plot No.61, Sector 'B', Civil Air Post Road, Pabupura, Ward No.42, Civil Air Port Road, Jodhpur, last employed on the post of Fitter Pipe MCM S. No.169241, in the office of Garrison Engineer (A) Central Multan Lines, Jodhpur (Rajasthan).

.....Applicant

By Advocate: Mr. J.K. Mishra

Versus

1. Union of India, through Secretary to the Govt. of India, Ministry of Defence, Raksha Bhawan, New Delhi.
2. The Chief Engineer Headquarter, Chief Engineer, Jodhpur Zone, Opposite Military Hospital, Jodhpur.
3. Engineer-in-Chief, AHQ, Integrated HQ of MOD (ARMY) Rajaji Marg, Kashmir House, New Delhi-110011.
4. Shri R V Raghavaiah, EE (SQ), DCWE B/R Inquiry Officer, o/o Commander Works Engineer (P) PIN-900066 C/O APO.

.....Respondents

By Advocate: Mr. K.S. Yadav.

**ORDER (ORAL)****Per Hon'ble Mrs. Jasmine Ahmed, Member (J)**

Heard.

2. Learned counsel for the respondents states that he has filed Misc. Application No.95/2020 for dismissal of the OA No.253/2014 as the grievances of the applicant has already been redressed by respondent department by passing an office order, which he has annexed along with the MA. Learned counsel for the applicant also agrees to it.

3. In view of the above, the Misc. Application No.95/2020 is allowed and accordingly the OA No.253/2014 is dismissed as having become infructuous.

**(ARCHANA NIGAM)**  
**MEMBER (A)**

**(JASMINE AHMED)**  
**MEMBER (J)**